

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-65/2005/3781/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T., Nalbari.

Dated Guwahati, the rd 22 April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/203 dtd. 10.04.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 18.04.2024 and 19.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2024 till the morning of 22.04.2024.** The District & Sessions Judge, Nalbari, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-65/2005/3782-3783/A, dated , 22-04-2024

Copy to:

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)